Dear Shri Venkataswamy,

It is well established that micronutrient malnutrition, resulting from deficiency of vitamins and minerals in the diet, affects all sections of our population and continues to be a major public health concern. It places a huge burden on the healthcare system and also poses a threat to the future economic growth of the nation.

Food fortification has emerged as a proven, simple, scalable and cost-effective strategy to improve the nutrition status of the population. It is complementary to dietary diversification and nutrient supplementation. The Food Safety and Standards Authority of India (FSSAI) has notified standards for five fortified staples namely, wheat flour, rice, oil, milk and salt (Annexure I). Related Central Ministries have issued directives for the use of fortified staples in ICDS, MDM and PDS (Annexure II). Letters from the Chairperson, FSSAI, dated 7th March 2017 (Annexure III) and the CEO, FSSAI, dated 12th June 2017 (Annexure IV) have also been sent encouraging states to adopt food fortification on a large scale.

However, food fortification has not yet been adopted and scaled up in your state as expected. This is disappointing particularly since the incremental cost of introducing all fortified staples in Government Safety Net Programmes in your state is approximately Rs. 10 crores (Rs. 24.90 lakhs for ICDS, Rs. 22.97 lakhs for MDM and Rs. 9.71 crores for PDS). This cost is insignificant compared to the state’s overall budget and the
enormous costs of micronutrient malnutrition on the state’s health system.

I therefore, urge you to examine the recent trends in prevalence of anaemia and micronutrient deficiencies in your state and adopt food fortification in the entire state as a priority. Support from FSSAI, through the Food Fortification Resource Centre (FFRC), is available for technical guidance, tendering and procurement of fortified foods, training, capacity building and awareness. Resources are available on the website: www.ffrc.fssai.gov.in. The FFRC team can be contacted as per list attached (Annexure V). The latest FFRC Brochure is also enclosed for your reference (Annexure VI). We look forward to working with you to improve the nutrition status and health outcomes in your state.

Yours sincerely,

Rita Teaotia

Shri Usurupati Venkateswarlu, IAS  
Chief Secretary  
Government of Tripura  
New Secretariat Complex,  
P.O. Secretariat-799010  
Agartala, Tripura

Copy to:

Shri Debasish Basu, Secretary, Health & Family Welfare,  
Government of Tripura, New Secretariat Complex, PO Secretariat-799010, Agartala

Encl:

Annexure I: Food Safety and Standards (Fortification of Foods), Regulations, 2018  
Annexure II: Directions from related Central Ministries  
Annexure III: Letter from CP, FSSAI  
Annexure IV: Letter from CEO, FSSAI  
Annexure V: FFRC Contact list  
Annexure VI: FFRC Brochure